

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 467 of 1999
OA 1219 of 1997

Present : Hon'ble Mr. Sarweshwar Jha, Administrative Member
Hon'ble Mr. M.K. Gupta, Judicial Member

Sujit Bagchi & Ors.

- VS -

Posts

For the Applicants : Mr. M.S. Banerjee, Counsel
Mr. C.N. Dey, Counsel

For the Respondents : Mr. B. Mukherjee, Counsel

Date of Order : 05-10-2004

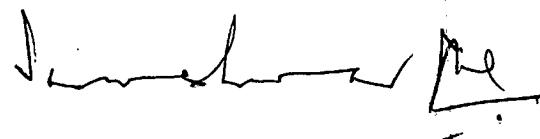
ORDER

MR. SARWESHWAR JHA, AM

Id. Counsel for both the parties are present. While a prayer has been made on behalf of the Id. Counsel for the applicants for adjournment of O.A., it has been submitted that MA 467 of 1999 which is regarding seeking date for hearing of O.A. may be disposed of. Accordingly, the same stands disposed of. OA 1219 of 1997 shall be listed for hearing on 18-1-2005.



Member (J)



Member (A)

DKN